

[श्रीमती सावित्री श्याम]

इस सदन की नेता भी हैं, और इस देश की प्रधान मंत्री हैं, अपना एक वक्तव्य दे कर सारे संसार को बतायें कि वास्तविकता क्या है। किस किस जगह समझौते के अनुसार पालन हुआ है, तथा हमने उस के लिये क्या क्या कार्यवाहियाँ की हैं?

SHRI SWARAN SINGH: Four questions have been asked. I will be very brief in the reply.

No protest letter has been sent to Pakistan because no useful purpose will be served. We have no diplomatic relations with them at the moment.

Regarding the second question, we have informed the Missions abroad and let us not forget that besides our informing the Indian Missions abroad, the Government of Bangla Desh is now represented in the major capitals of the world and their Ambassadors and representatives are also explaining this position in a very admirable manner to the world community.

About the third question as to who is instigating Pakistan, I do not know. But whoever is instigating, is not helping Pakistan and Pakistan should realise that if Pakistan is acting on anybody's instigation, then surely the result of this will have to be faced by Pakistan and not by the instigator.

The fourth question asked is: whether PM would like to make a statement. It is for PM to consider. But the statement that I made was on behalf of the Government...

SHRI PILLOO MODY (Godhra): I do not want to make a statement. PM stands for Pilloo Mody. She is only a temporary incumbent.

SHRI SWARAN SINGH: This matter is before the international community, and it is well appreciated by the whole world that in this respect the action and the attitude of Pakistan is totally indefensible

12.57 HRS.

PAPERS LAID ON THE TABLE

U.P.S.C. (MEMBERS) SECOND AMENDMENT REGULATIONS, 1973

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): I beg to lay on the Table a copy of the Union Public Service Commission (Members) Second Amendment Regulations, 1973 (Hindi and English versions) published in Notification No. G.R.S. 200(E) in Gazette of India dated the 12th April, 1973 issued under article 318 of the Constitution. [Placed in Library. See No. LT-5011/73.]

COFFEE (AMENDMENT) RULES, 1973

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): On behalf of Shri A. C. George, I beg to lay on the Table a copy of the Coffee (Amendment) Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 569 in Gazette of India dated the 7th April, 1973, under sub-section (3) of section 48 of the Coffee Act, 1942. [Placed in Library, See No. LT-5012/73.]

REVIEW AND ANNUAL REPORT OF FILM FINANCE CORPORATION, LTD., BOMBAY AND ANNUAL REPORT OF PRESS COUNCIL OF INDIA FOR 1972

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 of the Companies Act, 1956:—

(i) Review by the Government on the working of the Film Finance Corporation Limited, Bombay, for the year 1971-72.

(ii) Annual Report of the Film Finance Corporation Limited Bombay for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in library. See LT-5015/73.]

(2) (i) A copy of the Annual Report of the Press Council of India for the year 1972, under section 18 of the Press Council Act, 1965.

(ii) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the above Report simultaneously.

[Placed in library See No. LT 5014/73.]

REVIEW AND ANNUAL REPORT OF NATIONAL NEWSPRINT AND PAPER MILLS LIMITED, NEPANAGAR AND OF HINDUSTAN PAPER CORPORATION LTD., NEW DELHI, FOR 1971-72

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) (i) Review by the Government on the working of National Newsprint and Paper Mills Limited Nepanagar, for the year 1971-72.

(ii) Annual Report of the National Newsprint and Paper Mills Limited, Nepanagar, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in library. See No. LT-5015/73.]